

SPECIAL BENCH

ITEM NO.144 to 148

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.144- APPEAL No.18/ALD/2022

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S SHREE BALAJI PROPERTIES PVT. LTD. & ORS.
UNDER SECTION	58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

ITEM NO.145- APPEAL No.19/ALD/2022

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S R.L. HOTELS & HOSPITALITY PVT. LTD.
UNDER SECTION	58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

ITEM NO.146- APPEAL No.20/ALD/2022

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S RAGHUNATH LAXMI NARAYAN SPICES PVT. LTD. & ORS.
UNDER SECTION	58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

ITEM NO.147- APPEAL No.21/ALD/2022

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S KUMAR AUDYOGIK VIKAS PVT. LTD. & ORS.
UNDER SECTION	58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

-Sd-

-Sd-

ITEM NO.148- APPEAL No.22/ALD/2022

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S BALAJI INFRACARE PVT. LTD. & ORS.
UNDER SECTION	58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Pawan Kumar Singh Proxy for : *For the Petitioner*
Sh. Udai Chandani, Adv.

Sh. Krishna Dev Vyas, Adv. : *For the ROC*

ORDER

1. Ld. Proxy Counsel, Sh. Pawan Kumar Singh is present on behalf of Petitioner, who states that the Ld. Arguing Counsel, Sh. Udai Chandani is not available today, therefore he seeks an accommodation.
2. Let the matter be adjourned for further hearing on 29th August, 2024, before the Regular Bench.
3. The photocopy of this order be placed on record in all other connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

18th July, 2024

Avaneesh Kumar Singh
(Stenographer)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)